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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 3713/2019 & CM APPLs.17059/2019, 24430/2020, 8881/2021, 14267/2021, 14268/2021, 26327/2021, 40275/2021, 37775/2022, 37777/2022 AND 37839/2022**

**ROUSE AVENUE BAR ASSOCIATION**

.....Petitioner

Through: Mr. Munawwar Naseem with  
Mr.P.S.Bindra, Mr.Sanjay Kumar,  
Mr.Prashant Mehta, Mr.Shyam  
Kishore Maurya and Ms.Himanshi  
Gupta, Advocates with Mr.Siddharth,  
Secretary, Mr.Arun Sharma,  
President, Mr.Indra Chand Prajapat,  
Treasure and Mr.M.Asif Khan,  
Member Executive.

Versus

**THE BAR COUNCIL OF DELHI & ANR.**

..... Respondents

Through: Mr. I.S. Saroha, President RCBA with  
Mr. Manjeet Mathur, Advocate for  
RCBA.  
Mr. Vinod Sharma, Mr. Vipin  
Chaudhary and Mr. Amit Baisoya,  
Advocates for Saket Bar Association.  
Mr. Ajay Kumar Aggarwal, Advocate  
for Bar Council of Delhi.  
Mr. Dayan Krishnan, Senior  
Advocate, with Mr. Sandeep Sharma,  
Mr. Siddharth Tripathy and Mr.  
Sukrit Seth, Advocates for  
DHCBA.  
Mr. Pankaj Kumar, Advocate in CM  
APPL. 14267/2021 & CM APPL.  
14268/2021, with applicants Lalit  
Sharma & Shannu Baghel.



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**W.P.(C) 11975/2019 & CM APPLs. 49042/2019, 2204/2020,  
2205/2020 AND 37840/2022**

**ROUSE AVENUE BAR ASSOCIATION**

.....Petitioner

Through: Mr. Munawwar Naseem with  
Mr.P.S.Bindra, Mr.Sanjay Kumar,  
Mr.Prashant Mehta, Mr.Shyam  
Kishore Maurya and Ms.Himanshi  
Gupta, Advocates with Mr.Siddharth,  
Secretary, Mr.Arun Sharma,  
President, Mr.Indra Chand Prajapat,  
Treasure and Mr.M.Asif Khan,  
Member Executive.

versus

**THE BAR COUNCIL OF DELHI & ORS.**

..... Respondents

Through: Mr. Rakesh Kumar Khanna, Senior  
Advocate with Mr. Ajay Kumar  
Aggarwal & Mr. Shivender Kumar  
Sharma, Advocates for R-1.  
Mr. Dayan Krishnan, Senior  
Advocate, with Mr. Sandeep Sharma,  
Mr. Siddharth Tripathy and Mr.  
Sukrit Seth, Advocates for  
DHCBA.  
Mr. Ajay Kumar Aggarwal, Advocate  
for Bar Council of Delhi.  
Mr. Vinod Sharma, Mr. Vipin  
Chaudhary and Mr. Amit Baisoya,  
Advocates for Saket Bar  
Association.  
Mr. I.S. Saroha, President RCBA with  
Mr. Manjeet Mathur, Advocate for  
RCBA.



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**W.P.(C) 10363/2021 & CM APPLs.31884/2021, 17981/2022  
51769/2023 AND 57075/2023**

**LALIT SHARMA AND ORS.**

.....Petitioners

Through: Mr. Pankaj Kumar, Mr. Bhagwati Prasad and Mr. Sarwan Kumar Advocates along with Petitioners, Mr. Lalit Sharma & Mr. Shannu Baghel.

versus

**UNION OF INDIA AND ORS.**

..... Respondents

Through: Mr. Ruchir Mishra, Mr. Sanjeev Kumar Saxena, Mr. Mukesh Kumar Tiwari, Ms. Reba Jena Mishra, Advocates for R-1/UOI.  
Mr. Munawwar Naseem with Mr. Munawwar Naseem with Mr.P.S.Bindra, Mr.Sanjay Kumar, Mr.Prashant Mehta, Mr.Shyam Kishore Maurya and Ms.Himanshi Gupta, Advocates for R-4 with Mr.Siddharth, Secretary, Mr.Arun Sharma, President, Mr.Indra Chand Prajapat, Treasure.  
Mr. Vinod Sharma, Mr. Vipin Chaudhary and Mr. Amit Baisoya, Advocates for Saket Bar Association.  
Mr. Ajay Kumar Aggarwal, Advocate for Bar Council of Delhi.  
Mr. Anupam Srivastava, ASC, GNCTD with Ms. Anushka Bhatnagar, Advocate.  
Mr. Rakesh Kumar Khanna, Senior Advocate with Mr. Ajay Kumar Aggarwal & Mr. Shivender Kumar Sharma, Advocates for R-3/ Bar Council of Delhi.  
Mr. Dayan Krishnan, Senior Advocate, with Mr. Sandeep Sharma,



Mr. Siddharth Tripathy and Mr.  
Sukrit Seth, Advocates for  
DHCBA.

Mr. Munawwar Nasian, Advocate for  
R-4, with Mr. Siddharth, Hony.  
Secretary & Mr. Yajvender Kumar,  
Senior Vice President.

Mr. Kunan Lal Gupta with  
Mr. D. M. Sinha, Mr. Rajeev Deora,  
Mr. Sudeep Singh, Mr. Akul  
Mehandru, Ms. Pinki kumar,  
Advocates for applicant in  
C.M.No.57075/2023

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**W.P.(C) 4756/2023 & CM APPLs. 18334/2023, 33247/2023,  
33248/2023, 36584/2023, 37055/2023, 37056/2023, 37057/2023,  
37058/2023, 37063/2023, 37064/2023, 38310/2023 AND 47263/2023**

NITIN KUMAR ADVOCATE

.....Petitioner

Through: None  
versus

BAR COUNCIL OF DELHI & ORS.

..... Respondents

Through: Mr. Dayan Krishnan, Senior  
Advocate, with Mr. Sandeep Sharma,  
Mr. Siddharth Tripathy and Mr. Sukrit  
Seth, Advocates for DHCBA.  
Mr. Rakesh Kumar Khanna, Senior  
Advocate with Mr. Ajay Kumar  
Aggarwal & Mr. Shivender Kumar  
Sharma, Advocates for R-3.  
Mr. Munawwar Naseem with  
Mr. P. S. Bindra, Mr. Sanjay Kumar,  
Mr. Prashant Mehta, Mr. Shyam  
Kishore Maurya and Ms. Himanshi  
Gupta, Advocates for R-9 with  
Mr. Siddharth, Secretary, Mr. Arun  
Sharma, President, Mr. Indra Chand  
Prajapat, Treasure.



Mr. Ajay Kumar Aggarwal, Advocate  
for Bar Council of Delhi.

Mr. Vinod Sharma, Mr. Vipin  
Chaudhary and Mr. Amit Baisoya,  
Advocates for Saket Bar Association.  
Mr. I.S. Saroha, President RCBA with  
Mr. Manjeet Mathur, Advocate for  
RCBA.

Mr. Pankaj Kumar with Mr. Sarwan  
Kumar and Mr. Bhagwati P. Gairola,  
Advocates for applicant in  
C.M.No.33247/2023.

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**W.P.(C) 6338/2023 & CM APPLs.24878/2023 AND 51772/2023**

**P K DASH ADVOCATE**

.....Petitioner

Through: Mr. Gautam Das with Mr. Dharendra  
Kumar Jha and Mr. P.K. Dash,  
Advocates.

Versus

**SAKET BAR ASSOCIATION AND ORS.**

..... Respondents

Through: Mr. Dayan Krishnan, Senior  
Advocate, with Mr. Sandeep Sharma,  
Mr. Siddharth Tripathy and Mr. Sukrit  
Seth, Advocates for  
DHCBA.

Mr. Munawwar Naseem with  
Mr. P.S. Bindra, Mr. Sanjay Kumar,  
Mr. Prashant Mehta, Mr. Shyam  
Kishore Maurya and Ms. Himanshi  
Gupta, Advocates for R-7 with  
Mr. Siddharth, Secretary, Mr. Arun  
Sharma, President, Mr. Indra Chand  
Prajapat, Treasure.  
Mr. Rakesh Kumar Khanna, Senior  
Advocate with Mr. Ajay Kumar



Aggarwal & Mr. Shivender Kumar Sharma, Advocates for Bar Council of Delhi.  
Mr. Anurag Ahluwalia, CGSC for R-DHC.  
Mr. Vinod Sharma, Mr. Vipin Chaudhary and Mr. Amit Baisoya, Advocates for Saket Bar Association.  
Mr. I.S. Saroha, President RCBA with Mr. Manjeet Mathur, Advocate for RCBA.  
Mr. Ajay Kumar Aggarwal, Advocate for Bar Council of Delhi.

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**W.P.(C) 17018/2022 & CM APPL.53332/2023**

P K DASH ADVOCATE

.....Petitioner

Through: Mr. Gautam Das with Mr. Dharendra Kumar Jha and Mr.P.K.Dash, Advocates.

versus

BAR COUNCIL OF DELHI AND ORS.

..... Respondents

Through: Mr. Dayan Krishnan, Senior Advocate, with Mr. Sandeep Sharma, Mr. Siddharth Tripathy and Mr.Sukrit Seth, Advocates for DHCBA.  
Mr. Ajay Kumar Aggarwal, Advocate for Bar Council of Delhi.  
Mr. Munawwar Naseem with Mr.P.S.Bindra, Mr.Sanjay Kumar, Mr.Prashant Mehta, Mr.Shyam Kishore Maurya, Ms.Himanshi Gupta, Mr.Anil Singh and Mr.Deepak Kumar Advocates for R-9 with Mr.Siddharth, Secretary, Mr.Arun Sharma, President, Mr.Indra Chand Prajapat, Treasure, Mr.M.Asif Khan, Member Executive.



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**W.P.(C) 13140/2023 & CM APPL. 51894/2023**

**RAJIV KHOSLA**

.....Petitioner

Through: Petitioner in person with Mr.Sunil  
Singh, Advocate.

Versus

**REGISTRAR GENERAL, HIGH COURT OF DELHI**

..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC for R-  
DHC.  
Mr. Rakesh Kumar Khanna,  
Senior Advocate with Mr. Ajay  
Kumar Aggarwal & Mr. Shivender  
Kumar Sharma, Advocates for R-  
2/Bar Council of Delhi.  
Mr. Ashish Garg, Advocate for R-  
5/NDBA with Mr. O.N. Sharma,  
Secreatry, NDBA.  
Mr. Vinod Sharma, Mr. Vipin  
Chaudhary and Mr. Amit Baisoya,  
Advocates for Saket Bar Association.  
Mr. I.S. Saroha, President RCBA with  
Mr. Manjeet Mathur, Advocate for  
RCBA.  
Mr. Ajay Kumar Aggarwal, Advocate  
for Bar Council of Delhi.  
Mr. Dayan Krishnan, Senior  
Advocate, with Mr. Sandeep Sharma,  
Mr. Siddharth Tripathy and Mr.Sukrit  
Seth, Advocates for  
DHCBA.

**CORAM:**

**HON'BLE MR. JUSTICE MANMOHAN**

**HON'BLE MR. JUSTICE RAJIV SHAKDHER**

**HON'BLE MR. JUSTICE SURESH KUMAR KAIT**



**ORDER**  
**03.11.2023**

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1. Though Mr.Vinod Sharma, President Saket Bar Association and the Chairman of the Coordination Committee for the District Courts Bar Association states that except the Tis Hazari Bar Association and Delhi High Court Bar Association, all the other Bar Associations are agreeable to ‘*uniform election in respect of all Bar Associations on one day*’, yet, this Court is of the view that one representative of each Bar Association along with one representative of the Bar Council of Delhi as well as the Chairman of the Coordination Committee should meet in a bid to amicably resolve the matter.

2. Accordingly, this Court directs that a meeting of the aforesaid representatives should be held on 07<sup>th</sup> November, 2023 at 4.00 P.M at Second Floor Bar Room, Block-A, Delhi High Court. In the event, no consensus is arrived at, the Delhi High Court Bar Association and/or any other party not in agreement with the aforesaid principle shall file its written submission on or before 16<sup>th</sup> November, 2023.

3. List the matters for hearing and disposal on 17<sup>th</sup> November, 2023 at 2.30 P.M. Till further orders, interim orders, if any, to continue.

**MANMOHAN, J**

**RAJIV SHAKDHER, J**

**SURESH KUMAR KAIT, J**

**NOVEMBER 3, 2023/KA**